

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 09

IA 1133/2024 IN C.P. (IB)/2156(MB)2019

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.03.2024**

NAME OF THE PARTIES:

Canara Bank

VS

M/s KGS Sugar and Infra Corporation Ltd.

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 1133/2024

The above Interlocutory Application is filed by the Applicant/Liquidator for taking on record the First Progress Report recording the status of implementation of the Resolution Plan submitted by Gangamai Industries and Construction Limited. The said Progress Report is taken on record

Accordingly, the Interlocutory Application bearing IA No. 1133/2024 is **disposed** of as **Allowed**.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)

Rehan Shaikh